including the new sugar factories of Maharashtra State and the recent increase in project cost, formulation of a new incentive scheme is under consideration of the Government.

The Committee appointed to review the standard list of equipments of a new sugar factory with a view to reducing the project cost has submitted its report which has been accepted by the Government and ils recommendations have been forwarded to the concerned State Governments.

Concession to Sugar Factories in Maharashtra

814. SHRI V. RAJESHWAR RAO : Will the Minister of FOOD be pleased to refer to Unstarrted Question 2558 answered in the Rajya Sabha on 13th March, 1992 and state what decision Government have since taken about the Government of Maharashtra's proposal that the new sugar factories located in the high recovery zone should be given concession of 100 per cent free sale sugar for 10 years, the factories falling in medium recovery zone for 12 years and the low recovery zone for 15 years ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : Formulation of an Incentive Scheme is under consideration of the Government.

Fixing of Sugar Levy Price

815. SHRI V. RAIESHWAR RAO : Will the Minister of FOOD be pleased to state what decision Government have taken on the request of the State Government of Maharashtra to include the expenditure incurred on harvesting and transportation of sugarcane while fixing the levy price of sugar ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : The question of inclusion of the expenditure incurred on harvesting and transportation while fixing the levy price of sugar has been referred to the Bureau of Industrial Costs and Prices (BICP) who have been asked to undertake a fresh

investigation into the cost structure of the sugar industry for fixing the levy sugar prices for the sugar years 1993-94 to 1995-96.

Sale of Sugar by new Sugar Units

816. SHRI SURESH KALMADI: Will the Minister of FOOD be pleased to state :

(a) whether it is a fact that Government propose to allow new sugar units to sell 88 per cent produce in the market;

(b) if so, the reasons therefor; and

(c) what would be the impact of this decision on the existing sugar units ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI); (a) to (c) Formulation of a new incentive scheme to cover new sugar factories and expansion projects is presently under the consideration of Government.

Warehouses in Maharashtra

817. SHRI JAGIR SINGH DARD : Will the Minister of FOOD be pleased to state :

(a) the number of warehouses under the Central Warehousing Corporation in the State of Maharashtra;

(b) what is their total capacity; and

(c) what is their turnover, quantity and value-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : (a) The Central Warehousing Corporation, as on 1-10-92, has been operating 66 Warehouses and 4 Container Freight Stations in Maharashtra.

(b) 7.60 lakh tonnes.

(c) The capacity utilisation of the Corporation in Maharashtra, as on 1-10-1992, was 66%. The value of the stocks held in storage on that date was Rs. 174.65 crores.